

NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CA NO.391/2012
IN
CP NO. 80(ND)/2012
RT No.64/Chd/Pb/2016

Mr.Prince Sagar Jasuja & Anr. ...Petitioners

Versus

M/s Shakti Spinner Ltd. & Ors Respondents

Present: Mr. Vaibhav Sahni, Advocate for petitioners
None for respondents

In the interest of justice, the matter is adjourned to 22.05.2017 for arguments.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

April 26, 2017
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